

Find of Gold Bearing Rocks in Assam

4159. **Shri Shree Narayan Das:**
Shri Panna Lal:
Shri Vishwa Nath Pandey:
Shri Brij Basi Lal:
Shri Lakhmu Bhawani:
Shri P. C. Borooah:
Shrimati Jyotsna Chand:
Shri Narendra Singh Mahida:

Will the Minister of **Mines and Metals** be pleased to state:

(a) whether it is a fact that gold bearing rocks have been discovered in Mawphlong area in Khasi and Jaintia Hills District;

(b) if so, the nature and extent of the find; and

(c) the steps taken for its exploitation?

The Minister of Mines and Metals (Shri S. K. Dey): (a) to (c). It is understood from the Government of Assam that the area of gold bearing rocks discovered in Mawphlong area in the Khasi and Jaintia Hills District extends over a length of 8 kilometres with width varying from 30 to 350 metres. The gold bearing minerals possibly a telluride occurs disseminated in the Calo-schist. The size of the grains (gold bearing) is variable. The gold content in the rock varies from 1.2 dwt (penny weight) per tonne to 0.1286 dwt. The gold content in the surface samples is such that the deposit cannot be exploited economically. However, during the coming field season, the Governmnet of Assam proposed to drill some bore holes in the area with a view to find out if the value improves.

कलकत्ते के निकट वाली स्टेशन पर डाकुओं की गिरफ्तारी

4160. श्री बड़े :
 श्री युद्धवीर सिंह :

श्री हुकम चन्द कछवाय:
 श्री जगदेव सिंह सिद्धांत्सी:

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 31 जुलाई, 1966 के "हिन्दुस्तान" में प्रकाशित समाचार के अनुसार कलकत्ता के निवट वाली स्टेशन पर डाकुओं के एक गिरोह को लोकेशन बाक्स तोड़ते हुए देखा गया;

(ख) क्या यह भी सच है कि रेलवे सुरक्षा दल के साथ हुई भिड़न्त के परिणाम-स्वरूप एक डाकू पकड़ लिया गया;

(ग) यदि हां, तो इस गिरोह की विध्वंसक कार्यवाहियों के बारे में क्या जानकारी एकत्र की गई है ; और

(घ) उस डाकू के विरुद्ध क्या कार्यवाही की गई है ?

रेलवे मंत्रालय में राज्य-मंत्री (डा० राम सुभग सिंह) : (क) जी हां ।

(ख) जी हां, इस सम्बन्ध में अब तक दो अपराधी गिरफ्तार किये गए हैं ।

(ग) जाहिरा तौर पर अपराधियों का इरादा रेलवे उपस्कर चुराने का था ।

(घ) पुलिस मामले की जांच कर रही है ।

Chaman Lal & Brothers

4161. **Shri Jashvant Mehta:**
Shri Bhagwat Jha Azad:
Shri Paliwal:
Shri Daljit Singh:
Shri Shiv Charan Mathur:

Will the Minister of **Commerce** be pleased to state:

(a) whether it is a fact that a Company named Chaman Lal and Bro-

thers entered into a barter deal with the State Trading Corporation for the export of Manganese in 1959;

(b) the terms and conditions of this barter deal;

(c) the amount of foreign exchange earned under this barter deal; and

(d) the amount of import incentive licence of steel or other goods against this export given to this company?

The Minister of Commerce (Shri Manubhai Shah): (a) Yes, Sir. The State Trading Corporation entered into contracts through M/s. Chaman Lal for a total quantity of 74,200 tons of manganese ore valued at about Rs. 108.23 lakhs being exported against import of steel materials.

(b) M/s. Chaman Lal Bros. were to enter into firm contracts for export of Manganese ore under which the foreign buyers were to establish firm letters of credit favouring the STC; the letters of credit were also to carry a Red Clause to the effect that in case the foreign buyers did not lift the goods within sixty days of declaration of stem, the suppliers would have the right of encashing the letter of credit and claim from the buyers for storage and watch and ward charges from the date of expiry of notice upto the date of shipment. On the establishment of satisfactory letters of credit, the STC were to apply to the Iron and Steel Controller for issue of import licences for urgently required steel materials upto the FOB value of the export contracts concluded. Imports of steel were allowed to precede exports of ore.

(c) After a quantity of 38,797 tons valued at Rs. 60.51 lakhs had been shipped, the foreign buyers expressed their inability to extend the

validity of the letters of credit because their bankers were unwilling to agree to incorporating a Red Clause. Thereupon, the buyers were persuaded to extend the letters of credit without the Red Clause and to furnish a bank guarantee, in lieu of the Red Clause, for 15% of the value of the exports that remained to be completed, because exports to the full value could not materialise, bank guarantee of Rs. 6.53 lakhs was forfeited. The total amount of foreign exchange earned under the above deal was Rs. 83.52 lakhs.

(d) The total value of the imports was Rs. 94.31 lakhs. Items of import were H.B. wire, M. S. Plates, G.P. and B.P. Sheets, Stainless Steel, and Signal G.I. Wire.

Demand and Supply of Zinc Sheets

4162. Shri Shree Narayan Das: Will the Minister of Supply, Technical Development and Materials Planning be pleased to state:

(a) whether any assessment has been made as to the demand and supply of zinc sheets in the Country and the number of units engaged in the manufacture of zinc sheets with their capacity and present production;

(b) whether Government have any control over the distribution of this product; and if so, the nature of control exercised;

(c) whether it is a fact that the block making industry does not get sufficient supply of zinc sheets at reasonable price and if so, whether any representation was made in this regard specially drawing the attention of Government towards the black marketing done by some agents of the manufacturers; and

(d) the steps taken for proper supply of zinc sheets to the block makers?

The Minister of Supply, Technical Development and Materials Planning (Shri Raghunath Ramiah): (a) While no precise assessment has been made of the overall demand for zinc sheets,